

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

STARRED QUESTION NO:243
ANSWERED ON:08.12.2006
VALMIKI AMBEDKAR AWAS YOJANA
Chaure Shri Bapu Hari; Moghe Shri Krishna Murari

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) The details of the funds released to the State Governments for development of urban slum areas under Valmiki Ambedkar Awas Yojana (VAMBAY) during each of the last three years, State-wise ;
- (b) Whether the funds released by the Union Government under VAMBAY have been fully utilized by the State Governments ;
- (c) If so, the details of the utilisation of funds and the achievements made thereunder ; and
- (d) If not, the reasons therefor and the action taken by the Government in this regard ?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION (KUMARI SELJA)

(a)to(d): A Statement is laid on the Table of the Sabha.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO.243 FOR 8.12.2006 REGARDING VALMIKI AMBEDKAR AWAS YOJANA.

(a) : Details of the funds released by the Government of India to State Governments for the development of urban slum areas under Valmiki Ambedkar Awas Yojana

(VAMBAY) during each of the last three years, State-wise, are at Annexure-I.

(b)&(c): The funds released by the Union Government under VAMBAY have not been fully utilized by the State Governments. Details of the utilization of funds and the achievements made under the scheme are at Annexures II and III respectively.

(d) : The reasons for underutilization of funds under VAMBAY scheme, inter-alia, include -.SP1

(i) Low unit cost of the house,

(ii) No provision of funds for the development of infrastructure,

(iii) Lack of availability of suitable land for housing,

(iv) Litigation pertaining to land.

As VAMBAY scheme has been implemented through the State Governments, the Government of India has been vigorously pursuing the matter with them for effective utilization of funds.